

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 12th October, 2018
Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 142/2017(CZ) (M.A.No.506/17)	Savita Rath Vs State of Chhattisgarh & 33 Ors.	Mr. Saurabh Sharma, Adv. for Applicant	
2.	Appeal No. 09/2018(CZ) (M.A.No.70/18) (M.A.No.71/18)	M/s Mahishmati Ret Company Pvt. Ltd. Vs DEIAA, Seoni & 2 Ors.	Mr. Rohit Sharma, Adv.	
3.	Appeal No. 10/2018(CZ) (M.A.No.72/18) (M.A.No.73/18)	M/s Mahishmati Ret Company Pvt. Ltd. Vs DEIAA, Seoni & 2 Ors.	Mr. Rohit Sharma, Adv.	
4.	Review Application No. 10/2017 In O.A. No.126/2016(CZ)	Mangalam Cement Ltd. Vs. State of Rajasthan & Ors.	Mr. Shrey Raj Saxena, Adv.	
AFTER NOTICE				
5.	Original Application No. 07/2018(CZ)	M.Y.Chaudhary Vs. BMC & Ors.	Mr. Varun Raj Nair, Adv. Mr. Qasim Ali, Adv. Mr. Abhijeet Saxena, Adv. Mr. Ajay Gupta, Adv.	
FOR COMPLETION OF PLEADING				
6.	Original Application No. 117/2016(CZ) (M.A.No.457/17) (M.A.No.48/18)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & 11 Ors.	Mr. Ashish Kumar Pandey, Adv. Dr. S.R. Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Pramod Saxena, Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 123/2017(CZ)(THC) (W.P.No.5660/10)	Bharat Kumar Mishra Vs Mycem Cement Damoh & Ors.	Mr. Sanjay Dwivedi, Adv. Mr. Yadvendra Yadav, Adv. Mr. Kritesh Kumar Gupta, Adv. Mr. E.A Qureshi, Adv. Mr. Aditya vijay Singh, Adv. Mr. Mukesh Rajput, Adv. Ms. Parul Bhadoria, Adv.	
8.	Appeal No. 24/2017(CZ) (M.A.No.331/17) (M.A.No.332/17)	Ramesh Agarwal Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Arpit Maheshwari, Adv.	

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 12-10-2018 shall be adjourned to 27-11-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in